

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2685  
ANSWERED ON:13.03.2000  
SVS RAJHAVAN COMMITTEE  
NAMDEO HARBAJI DIWATHE

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether SVS Rajhavan Committee on the Competition policy has submitted its report to the Government;
- (b) if so, the recommendations made therein; and
- (c) the action taken/proposed to be taken thereon?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) No, Sir.
- (b) & (c) Does not arise.

A:19.10.2000.doc